

**CENTRAL ADMINISTRATIVE TRIBUNAL, JABALPUR BENCH**  
**JABALPUR**

**Miscellaneous Application No.200/01419/2018**

(in OA 200/00924/2017)

Jabalpur, this Thursday, the 03<sup>rd</sup> day of January, 2019

**HON'BLE MR. NAVIN TANDON, ADMINISTRATIVE MEMBER**  
**HON'BLE MR. RAMESH SINGH THAKUR, JUDICIAL MEMBER**

1. Union of India through the Secretary Govt. of India, Ministry of Finance, Central Board of Direct Taxes, Jeewandep Building, Parliament Street, New Delhi – 110001.
2. Secretary to the Govt. of India, Department of Expenditure, Ministry of Finance, North Block, New Delhi – 110001.
3. Principal Chief Controller of Accounts, CBDT, 9<sup>th</sup> Floor, Lok Nayak Bhawan, Khan Market, New Delhi – 110011.
4. Principal Chief Commissioner of Income Tax (CCA), Aayakar Bhawan, 48, Arera Hills, Hoshangabad Road, Bhopal – 462011.
5. Principal Commissioner of Income Tax, Aayakar Bhawan, Napier Town, Jabalpur – 482001.
6. Pay & Accounts Officer, Central Pension Accounting Office, Govt. Govt. of India, Ministry of Finance Trikoot-2, Bhikaji Came Place, New Delhi – 110066.
7. Zonal Account Officer (CBDT), 82, Maharana Pratap Nagar, Zone-II, Bhopal - 462011 **-Applicant**

**(By Advocate – Shri Abdul Rehman, proxy counsel of Shri Sanjay Lal)**

**V e r s u s**

Meghnath Banerjee, aged about 70 years, S/o Late A.T. Banerjee, Retired Income Tax Officer, Resident of 281, Sanjeevani Nagar, P.O. Garha, Jabalpur – 482003, Mobile No. – 9301201517

**- Respondents**

**(By Advocate – Shri Vijay Tripathi)**

**ORDER(ORAL)****By Navin Tandon, AM.**

This Miscellaneous Application has been filed by the applicants (respondents in OA) seeking further three months' time to comply with our order dated 11.10.2018 passed in Original Application No.200/00924/2017.

**2.** Learned counsel for the respondent (applicant in OA) submits that the applicant retired in the year 1989 and the relief is being sought from 1996 onwards, therefore, the exercise to comply with the direction of this Tribunal, is not time consuming, as is made out by the applicants in the MA.

**3.** We have considered and grant further two months' time to the applicants to comply with our order dated 11.10.2018 passed in Original Application No.200/00924/2017.

**4.** Accordingly, MA is disposed of.

**(Ramesh Singh Thakur)  
Judicial Member**

am/-

**(Navin Tandon)  
Administrative Member**